

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**CP 57/2016  
OA 3282/2015**

**this the 5<sup>th</sup> day of April, 2016**

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Mr. Shekhar Agarwal, Member (A)**

K.K.Tiwari  
Aged 64 years  
S/o Shri C.P.Tiwari  
Retired Senior Section Engineer (S&T)  
Ferozpur Division  
Northern Railway, New Delhi  
R/o H-68, Patel Nagar-III  
Near HDFC Bank  
Ghaziabad (UP) ....Applicant

(By Advocate: Shri Yogesh Sharma)

VERSUS

1. Shri A.K.Puthia  
General Manager (P)  
Northern Railway  
Baroda House  
New Delhi.
  
2. Shri Anuj Prakash  
Divisional Railway Manager  
Northern Railway  
Firozepur Divisiona  
Firozepur Cant. (Punjab) .... Respondents.

(By Advocate: Shri Shailendra Tiwari)

**ORDER (ORAL)**

**By Hon'ble Mr.V. Ajay Kumar,**

The learned counsel for the petitioner submits that since the respondents have complied with the orders of this Tribunal he is seeking leave of this Tribunal to withdraw the Contempt Petition. Accordingly, the CP is dismissed

as withdrawn. However, the applicant is at liberty to question the order now passed by the respondents, if he is still aggrieved, in accordance with law. No costs.

**(SHEKHAR AGARWAL)**  
**Member (A)**

**(V. AJAY KUMAR)**  
**Member (J)**

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